

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1490 of 2019**

**IN THE MATTER OF:**

**Shrawan Kumar Agarwal Consortium** **...Appellant**

**Versus**

**Rituraj Steel Pvt. Ltd. & Ors.** **...Respondents**

**Present:**

**For Appellant :** **Ms. Anju Jain, Mr. Hitesh Sachar and Ms. Srishti Badhwak, Advocates**

**For 1<sup>st</sup> Respondent:** **Mr. V. Gulliya and Mr. Anuj Kumar, Advocates**

**For 2<sup>nd</sup> Respondent :** **Ms. Richa Bhardwaj, Advocate**

**ORDER**

**21.01.2020** Post the case 'for orders' on **5<sup>th</sup> February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[ Justice Anant Bijay Singh ]  
Member (Judicial)

/ns/sk/